## CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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### ORIGINAL APPLICATION NO. 060/00406/2017 & M.A. No. 60/576/2017

Chandigarh, this the 23rd day of April, 2018

# CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) & HON'BLE MRS. P. GOPINATH, MEMBER (A)

Sangeeta, age about 34 years, D/o Kartar Singh, Ex-Staff Nurse(472) E-Code 0705069 R/o House No.432, Harmilap Nagar, Baltana, Zirakpur, SAS Nagar (Mohali)-140603. (Group C).

....APPLICANT

(By Advocate: Shri D.K. Bhatti)

#### **VERSUS**

- UT Administration through its Secretary, Health, Sector-9, Chandigarh.
- 2. The Director Principal, Government Medical College and Hospital, Sector 32A, Chandigarh.
- 3. The Medical Superintendent, Government Medical College and Hospital, Sector 32A, Chandigarh.

....RESPONDENTS

(By Advocate: Shri Rajesh Punj)

#### ORDER (Oral)

#### SANJEEV KAUSHIK, MEMBER (J)

Learned counsel appearing on behalf of applicant seeks permission to withdraw this Original Application (O.A.), with liberty to file fresh one, on the same cause of action, with better particulars, which is not opposed by the learned counsel appearing on behalf of respondents.

2. Accordingly, the O.A. is dismissed as withdrawn, with liberty as prayed for.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 23.04.2018

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